

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 179 of 2014 &
I.A. No. 290 of 2014**

Dated: 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**GRIDCO ...Appellant (s)
Versus
M/s SESA Sterlite Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. R.K. Mehta
Ms. Ishita
Mr. Elangbam
Counsel for the Respondent (s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain for R-1
Mr. Rutwik Panda
Mr. Anshu malik for R.2**

ORDER

Post this matter for further submissions along with Appeal
No. 25 of 2014 on **05.09.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js